

Minutes of Exim Facilitation Committee (EFC) meeting No. 11/AM-18 dated 22.02.2018 for import of restricted items

Meeting No. 11 of AM-18 of EXIM Facilitation Committee (EFC) was held on 22.02.2018 at 11:00 a.m. in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Nand Lal, Consultant, DIPP
- (ii) Shri Anup Kainthola, QI (Trade), D/o AHDF
- (iii) Shri S.K. Bhatnagar, Dy. Industrial Adviser, M/o Steel
- (iv) Shri S.P. Roy, Jt.DGFT, DGFT
- (v) Shri Debashish Bhardwaj, Dy.DG, DGFT
- (vi) Shri Abdul Saidiq Khan, FTDO, DGFT

3. The total number of cases considered in the meeting was 242. The Committee approved 34 cases, rejected 8 cases, closed 14 case & deferred 186 cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The case recommended for approval in Parts 12 & 17 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020 and approval will be separately communicated.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail/post (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may remind DGFT(Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after ensuring that the fee has been paid at the time of submitting the application to DGFT(Hqrs). They must also cross verify the details mentioned in the import authorization with that in the ANF-2M submitted by the applicant. DGFT Hqrs will not send separate import permission letters except where permission has not been mentioned in the approved cases, in the table below:

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CFR value (lakh)	Status
Part-I Department of Animal Husbandry, Dairying & Fisheries (DAHDF&F)					
1.	M/s. Fortune Associates, Hyderabad 01/53/162/1106/AM-16/F-16/1C	16.03.16	10 pairs of llama (lama Glama)	6.90	Comments sought from DAHDF&F & MOEFCC (WL) on 18.03.2016 and 11.11.2016.
2.	M/s. Aqua Pieces, Mumbai 01/53/8/675/AM-16/A-93/1C	17.03.16	1260000 nos of Ornamental Fish	242.79	Comments sought from DAHDF&F on 18.03.2016 and 11.11.2016.
3.	M/s. Sagawadi Education & Gausala Public Charitable Rust, Bhavnagar 01/53/8/460/AM17/S-43/1C	22.08.16	3770 nos of Breed Bovine Embryos	251.08	Comments sought from DAHDF&F on 17.08.16
4.	M/s. Delta Exim Services, Mumbai 01/53/8/952/AM17/D-15/1C	06.12.16	866 Pairs of Exotic Macaw Parakeet Birds	15	Recommended by DAHDF&F vide OM No. 110-106/2016 (NF-1) dated 09.02.17 Comments sought from MOEF&CC(WL) on 07.12.16

5.	M/s. Aquatron, Goa 01/53/8/982/AM17/A-49/1C	13.12.16	Corals	19.35	Comments sought from DAHD&F & MOEF&CC (WL) on 15.12.2016
6.	M/s. Fortune Associates, Hyderabad 01/53/8/991/AM17/F-10/1C	14.12.16	1 nos of Alpaca (Vicugna Pacos), 1 nos of Llama (Lama glama), 1 nos of Mandrill Monkey (Mandrillus Sphinx), 5 nos of Lemur (Lemur catta) and 1 nos of Cassowary (casuarus bennetti)	8.777	Comments sought from DAHD&F & MOEF&CC (WL) on 16.12.2016
7.	M/s. Sunrise Agro & Seeds, New Delhi 01/53/8/1056/AM17/S-80/1C	28.12.16	Import of Labeo Bata (Bengali-Bata Maach)	--	Comments sought from DAHD&F on 17.2.2017
8.	M/s. A.S. Agro, Mumbai 01/53/8/1084/AM17/A-57/1C	05.01.17	12 Pairs of Goats	2.10	DAHD&F vide OM dated 01.03.17 and 03.04.17 has sought information from the firm.
9.	M/s. Delta Exim Services, Mumbai 01/53/8/1120/AM17/D-16/1C	05.01.17	10,000 Dzn of Live Corals (Mariculture & Aquaculture all varieties)	5	Comments sought from DAHD&F on 13.01.2017.
10.	M/s. Hidden Streams, Kottakuppam, T.N. 01/53/8/0004/AM18/H-2/1C	05.04.17	4 nos of Kangal Puppies	1.12	MoEF&CC vide OM No. 3-14/2017/WL dated 17.03.2017 has sought information from the firm.
11.	M/s. Umino Aquarium & pet Shop, Chennai 01/53/162/Misc/AM18/U-1/1C	19.04.17	Live Ornamental Fishes	145.49	Comments sought from DAHD&F on 26.04.17
12.	M/s. Libra Aquarium, Chennai 01/53/8/121/AM18/L-1/1C	27.04.17	15 MTs of Aquatic Fish feed	0.0001	Clarification sought from the firm on 13.07.2017. Again sent for comments on 27.10.2017
13.	M/s. Jose Maria Telleria, Manali, H.P. 01/53/8/0135/AM18/J-4/1C	28.04.17	1 Pet Dog	Nil	Comments sought from DAHD&F dated 15.05.2017
14.	M/s. Shabdi International, Mumbai 01/53/162/MISC/AM18/S-8/1C	02.05.17	2 Pairs Goats	.50	Comments sought from DAHD&F on 09.05.17
15.	M/s. Shabdi International, Mumbai 01/53/8/151/AM18/S-7/1C	02.05.17	10 Pairs Goats	2.0	Comments sought from DAHD&F on 12.05.17
16.	M/s. J.K. Trust, Bombay 01/53/8/156/AM18/J-5/1C	02.05.17	1000 Nos. of Bovines Sexed Semen-HF	15.29	Comments sought from DAHD&F on 01.06.2017
17.	M/s. Indira Gandhi Zoological Park, Vishakhapatnam 01/53/8/185/AM18/I-3/1C	04.05.17	4 nos of Grant Zebras	--	Comments sought from DAHD&F on 12.05.17
18.	M/s. Sahara Pure Eatable Corporation Ltd., Mumbai 01/53/8/275/AM18/S-15/1C	22.05.17	1000 Nos. of Frozen Bovine Gir Embryos, Milking Gir 100%	257.00	Recommended by MoEF&CC vide OM No. 3-44/2017/WL dated 01.08.2017 DAHD&F vide OM dated 19.07.2017 has sought information from the firm.

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19.	M/s. Heritage Equestrian Sports Academy, Mohali (PB) 01/53/8/300/AM18/R-11/1C	24.05.17	3 Sport Horses	21.55	DAHD&F vide letter dated 27.06.17 has sought information from the firm.
20.	M/s. Shafali Sharma 01/53/8/162/AM-18/S-31/1C	06.06.17	Pet Dog	NA	Comments sought from DAHD&F 06.07.2017
21.	M/s. Vinkuda Enterprise, New Delhi 01/53/8/369/AM18/V-4/1C	12.06.17	25000 Doses of HF Conventional Semen of the Bulls	68.05	DAHD&F vide letter dated 06.07.2017 has sought information from the firm.
22.	M/s. Nikhil Mohan, Gurgaon 01/53/162/Misc/AM-18/N-15/1C	15.06.17	1 Pet Dog	.075	Comments sought from DAHD&F 20.06.2017
23.	M/s. Santosh Kumar IFS, Chief Conservator of Forest & Executive Director, Bannerghatta, Bangalore 01/53/8/410/AM18/S-27/1C	23.06.17	2 Male & 2 Female Giraffe	.60	DAHD&F vide OM dated 19.07.2017 has sought information from the applicant Recommended by MOEF&CC vide OM No. 3-46/2017/WL dated 01.09.2017
24.	M/s. Madras Crocodile Bank Trust, Mamallapuram, TN01/53/8/462/AM18/M-8/1C	06.07.17	2 Orinoco Crocodiles	NA	Comments sought from DAHD&F & MOEF&CC on 14.07.17
25.	M/s. Madras Crocodile Bank Trust, Mamallapuram, TN 01/53/8/469/AM18/M-9/1C	07.07.17	40 Nos. of Spotted Pond Turtles	NA	Comments sought from DAHD&F & MOEF&CC on 14.07.17
26.	M/s. Your Friends Aquarium, Chennai 01/53/8/524/AM18/Y-2/1C	20.07.17	Ornamental Fish	119.83	Comments sought from DAHD&F on 28.07.17
27.	M/s. Archana Kaliappan 01/53/8/Misc/AM18/A-29/1C	21.07.17	PET	.59	Comments sought from DAHD&F on 21.07.2017
28.	M/s. Curator Indira Gandhi Zoological Park, Visakhapatnam 01/53/8/595/AM18/C-13/1C	09.08.17	10:10 NOS. of Greater Flamingos (Phoenixopterus Roseus)	As a Gift	Recommended by DAHD&F vide OM No. 110-106/2017 (NF-T) dated 14.09.2017
29.	M/s. Plutus International Exports, Chennai 01/53/8/644/AM18/P-14/1C	21.08.17	1500 Qty Cartons of birds Eggs in Shell, Fresh, Preserved of Cooked for Hatching	15.00	Comments sought from MoEF&CC(WL)
30.	M/s. Sdak Exim Solutions Pvt Ltd, Pune 01/53/8/664/AM18/S-49/1C	23.08.17	500 Nos. of Saanen Goats	37.49	DAHD&F vide OM No. 110-122/2017 (NF-T) dated 30.10.2017 has informed that they have examined the application and it was decided that an inspection of the premises of the firm may be carried out. A report will be sent after receiving satisfactory inspection report.
31.	M/s. Govind Milk & Products P. Ltd, Satara, Maharashtra 01/53/162/Misc/AM18/G-25/1C	01.09.17	3500 Nos. of Bovine Semen	24.05	DAHD&F vide OM No. 110-108/2017 (NF-T) dated 26.10.2017 has sought certain information from the firm.
32.	M/s. Aravind Viswampharan, Kollam 01/53/162/Misc/AM18/D-18/1C	04.09.17	2 Nos. of Parrots (macaw)	.10	Comments sought from DAHD&F on 04.09.2017

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					MoEF&CC(WL) vide OM No. 3-74/2017/WL dated 05.01.2018 has sought following details from the applicant :
33.	M/s. The Other Aquarist, Villupuram, Tamil Nadu 01/53/162/Misc/AM18/T-18/IC	14.09.17	1900 Nos. of Ornamental Live Frogs	23.94	Comments sought from DAHD&F on 14.09.2017
34.	M/s. Khaleefa Trading, Palakkad, Kerala 01/53/8/8702/AM18/K-10/IC	17.09.17	31000 Cartons of Egg for Hatching (COBB 500)	161.44	Rejected as not recommended by DAHD&F vide letter No. 110-122-2017 (NF-T) dated 05.02.2018.
35.	M/s. Maximilian Koch, Jaipur 01/53/162/Misc/AM18/M-24/IC	19.09.17	01 Dog	13 Rupees	Comments received from DAHD&F vide OM No. 110-116/2017 (NF-T) dated 08.02.2018. The Committee decided to examine the documents on file.
36.	M/s. Director, Department of Museums & Zoos Thiruvananthapuram 01/53/8/4191/AM18/D-21/IC	19.09.17	"Exotic Animals" 4 Nos. of Giraffe, 5 Nos. Zebra, 4Nos. of Lion and 2 Nos. of Jaguar	119.83	Recommended as per D/o AHDF&F OM No. 110-106/2017 (NF-T) dated 26.10.2017 and MOEF&CC(WL) OM No. 3-03/2018/WL dated 15.02.2018, subject to approval by the competent authority
37.	M/s Phutus International Exports, Chennai 01/53/162/Misc/AM15/P-15/IC	29.09.17	1500Qty Cartons of Birds Eggs in shell, Fresh, Preserved of Cooked for Hatching	29.50	DAHD&F vide OM No. 110-122/2017(NF-T) dated 30.10.2017 has informed that they have examined the application and it was decided that an inspection of the premises of the firm may be carried out. A report will be sent after receiving satisfactory inspection report.
38.	M/s. Aqua Galaxy, Mumbai 01/53/8/7422/AM18/A-42/IC	25.10.17	Ornamental Fishes	31.45	Comments sought from DAHD&F on 31.10.2017
39.	Mr. Sukhjit Singh, Westland, USA 01/53/162/Misc/AM18/S-66/IC	30.10.17	2 Nos. of Grey Hound Dogs	20	Comments sought from DAHD&F on 30.10.2017
40.	M/s. Aviagen India Poultry Breeding Company P. Ltd, Tirupur 01/53/8/8010/AM18/A-44/IC	31.10.17	30000 Nos. of Aviagen Broiler great Grand Parent Stock Day Old Chicks	1540.1	Comments sought from DAHD&F on 03.11.2017
41.	M/s. GVK, Bioscience P. Ltd, Hyderabad 01/53/162/Misc/G-27/IC	01.11.17	70 Nos. of Dog, 30 Nos. of Monkey and 60 nos. of Pig	33.59	Comments sought from DAHD&F on 01.11.2017
42.	M/s. Sona Chicken & Frozen Foods, Kerala 01/53/8/9199/AM18/S-69/IC	09.11.17	4800 no of Cartons of Broiler Hatching Eggs	110.62	Rejected as not recommended by DAHD&F vide letter No. 110-122-2017 (NF-T) dated 05.02.2018.

43.	M/s. Highgrove Stud and Agricultural Farms, Mumbai 01/53/8/6271/AM18/H-19/IC	13.11.17	15 Nos. of Broodmares	360.00	Comments sought from DAHD&F on 23.11.2017
44.	M/s. Rattan Deep Kaur, London 01/53/162/Misc/AM18/R-29/IC	23.11.17	1 Pet Dog	NA	DAHD&F vide OM No. 110-116/2017(NF-T) dated 14.12.2017 has asked the owner to submitted the petbook. The documents received from the applicant on 17.01.2018
45.	M/s. Shree Yashas Aquariums, Bangalore 01/53/8/11322/AM18/S-71/IC	28.11.17	71200 nos of Ornamental Fish	19.95	DAHD&F vide OM No. 110-103/2016 (NF-T) dated 09.02.2018 has pointed out that application is not in the prescribed format as per the revised sanitary protocol for import of ornamental fishes in to India. The same has been conveyed to the firm.
46.	M/s. Syngene International Ltd, Bangalore 01/53/8/12101/AM18/S-73/IC	30.11.17	900 Nos. of Guinea pig, 250 Nos. of Hamsters & 800Nos. of Rabbit	448.17	Approved as recommended by DAHD&F vide OM No.110-105/2016 (NF-T) dated 05.02.2018.
RA Bangalore may issue the import authorization to the applicant for import of 900 Nos. of Guinea Pig, 250 Nos. of Hamsters and 800 Nos. of Rabbit from USA/UK/Germany for a CIF value of Rs 4,48,17,308/- (USD 6,76,998.57) for R&D purposes subject to the conditions mentioned in the DAHD&F vide OM No.110-105/2016 (NF-T) dated 05.02.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
47.	M/s. R.K Aquarium World Howrah, West Bengal 01/53/8/8614/AM18/R-28/IC	30.11.17	Ornamental Fish & Psittaciforms Including Parrots Parakeets Macaws and Cockatoos	134.64	Comments sought from DAHD&F and MOEF&CC (WL) on 30.11.2017 MOEF&CC (WL). DAHD&F vide OM No. 110-103/2016 (NF-T) dated 09.02.2018 has informed that application is not in the prescribed format as per the revised sanitary protocol for import of ornamental fishes in to India. The same has been conveyed to the firm.
48.	M/s. Padmaja Naidu Himalayan Zoological Park, Darjeeling, (WB) 01/53/8/12396/AM18/P-26/IC	01.12.17	05 Nos. of Takin (3 male and 2 female)	0.00	Comments sought from DAHD&F on 12.12.2017
49.	M/s. Sheetal Negi USA 01/53/162/Misc/AM18/S-72/IC	04.12.17	01 Nos. of Pet Dog (Female)	NA	Comments sought from DAHD&F on 04.12.2017
50.	M/s. Manjari Horse Breeders' Farm P.Ltd, Mumbai 01/53/8/12636/AM18/M-31/IC	05.12.17	01 no. of Stallion/Colt and 20 nos. of Broodmares /Fillies (Live Horses)	2000.00	Comments sought from DAHD&F on 12.12.2017
51.	M/s. Vishal Enterprises, Surat 01/53/8/12734/AM18/V-19/IC	07.12.17	Ornamental Fish	27.76	Comments sought from DAHD&F on 12.12.2017
52.	DR. Rajendra Manohar Deshmukh, Mumbai 01/53/8/12985/AM18/D-25/IC	07.12.17	01 no. of Red Eared Slider (Trachemys Scripta Elegans)	.00085	Recommended by DAHD&F vide OM No.110-104/2016(NF-T) dated 5.2.2018 subject to NoC from MOEF & CC. Comments sought from MoEF & CC on 21.2.2018

53.	M/s. National Centre for Biological Science, (NCBS), Bangalore 01/53/8/12731/AM18/N-33/1C	07.12.17	Hover Fly and Eristalis Tenax Eggs/ Pupae	40	DAHD&F vide OM No. 110-105/2016(NF-T) dated 05.02.2018 has informed that the subject item comes under D/o Entomology.
54.	M/s. Elens Ivanovski Esq. USA 01/53/8/13521/AM18/M-32/1C	12.12.17	01 no. of Service/Therapy Dog	Nil	Comments received from DAHD&F vide OM No. 110-104/2016 (NF-T) dated 05.02.2018. The committee decided to examine the documents on file.
55.	M/s. Blue Ocean Aquaria, Kolkata 01/53/8/13542/AM18/B-18/1C	12.12.17	276000 Nos. of Ornamental fishes	51.06	Approved as recommended by DAHD&F vide OM No. 110-103/2016 (NF-T) dated 09.02.2018
56.	M/s. I.Z. Aquatic Life, Kolkata 01/53/8/13541/AM18/I-23/1C	12.12.17	265700 Nos. of Ornamental fishes	53.91	Approved as recommended by DAHD&F vide OM No. 110-103/2016 (NF-T) dated 09.02.2018
57.	M/s. Sinha Aquirium, Howrah 01/53/8/13543/AM18/S-74/1C	12.12.17	175500 Nos. of Ornamental Fish	23.74	Approved as recommended by DAHD&F vide OM No. 110-103/2016 (NF-T) dated 09.02.2018
58.	M/s. Beryl Aqua P. Ltd, Chennai 01/53/8/14088/AM18/B-20/1C	14.12.17	4,66,700 Nos. of Ornamental Fish	42.78	Approved as recommended by DAHD&F vide OM No. 110-103/2016 (NF-T) dated 09.02.2018
59.	M/s. Neelem Jassal, Delhi 01/53/8/15346/AM18/N-38/1C	27.12.17	01 Pet Dog	Nil	Comments received from DAHD&F vide OM No. 110-104/2016(NF-T) dated 05.02.2018. The committee decided to examine the documents on file.
60.	M/s. GPM Aquarium, Chennai 01/53/162/Misc/AM18/G-36/1C	26.12.17	Ornamental Fish	30.76	Comments sought from DAHD&F on 23.01.2018
61.	M/s. Madras Aquatics P. Ltd, Chennai 01/53/8/16573/AM18/M-35/1C	08.01.18	5000 Qty. of Ornamental fishes	10.00	Comments sought from DAHD&F on 23.01.18
62.	M/s. Nitta Gelatin India Ltd, Kerala 01/53/8/16649/AM18/N-42/1C	09.01.18	50000 kgs. of Dried Fish Scale	42.52	Comments sought from DAHD&F on 01.02.18

63.	M/s. Vanta Bioscience Ltd, Secunderabad 01/53/8/16860/AM18/V-24/IC	15.01.18	6804 Nos. of Mice and 600 Nos. of Rat	796.42	Comments sought from DAHD&F on 23.01.18
64.	M/s. Cadila Pharmaceuticals Ltd, Ahmedabad 01/53/8/17772/AM18/C-27/IC	16.01.18	Mice (5male & 5 female)	2.22	Comments sought from DAHD&F on 25.01.18
65.	M/s. WMMC India, New Delhi 01/53/8/17548/AM18/W-7/IC	19.01.18	1500 nos. of Purebred Boar Semen	42.75	Comments sought from DADH&F on 13.02.2018
66.	M/s. Auto Gas Energy India Ltd, Kerala 01/53/8/16872/AM18/A-69/IC	09.02.18	5,00,000 nos. of Nile Tilapia Fish	10.00	Comments sought from DADH&F on 13.02.2018
67.	M/s. Eldhose Benny, Kerala 01/53/8/359/AM18/E-5/IC	09.06.17 close case	92,000 Nos. of Ornamental Fishes	30.82	Approved as recommended by DAHD&F vide OM No. 110-103/2016 (NF-T) dated 09.02.2018

RA Cochlin may issue the import authorization to the applicant for import of 92,000 Nos. of Ornamental Fishes (as per ANF-2M) from Argentina, Australia, Bahrain, Bangladesh, Botswana, Brazil, Cambodia, Chile, China, Colombia, Egypt, Hong Kong, Indonesia, Malaysia, Maldives, Nigeria, Peru, Philippines, Senegal, Singapore, South Africa, Sri Lanka, Taiwan, Thailand, UAE, UK, Vietnam for a CIF value of Rs 30,82,000/- (USD 46,000) subject to the conditions mentioned in the DAHD&F OM No. 110-103/2016 (NF-T) dated 09.02.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Cochlin.

68. M/s. Southern India Aquatek, Chennai
01/53/8/336/AM18/S-19/IC
26.06.17
close case
4,42,000 Nos. of
Ornamental Fishes
41.73
Approved as recommended by DAHD&F vide OM No.
110-103/2016 (NF-T) dated 09.02.2018.

RA Chennai may issue the import authorization to the applicant for import of 4,42,000 Nos. of Ornamental Fishes (as per ANF-2M) from Thailand, Singapore, Sri Lanka, Malaysia for a CIF value of Rs 41,73,961.80 (US\$ 63,676) subject to the conditions mentioned in the by DAHD&F vide OM No. 110-103/2016 (NF-T) dated 09.02.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.

Part-2 Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)

69.	M/s. Shree Rubber Tech, Nagpur 01/53/8/494/AM17/S-44/IC	09.08.16	6242 MTs of Waste/Scrap/used Rubber Tyres& Tubes (With side wall cut/multi cut/ Shreds)	307.35	Recommended for 1332 MTs by DIPP vide OM No. 9/54/2016-TSW dated 28.11.2016. Comments sought from MoEF on 06.09.16. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that the application is under process.
70.	M/s. Usher Eco Power Limited 01/53/162/MISC/AM17/U-3/IC	23.08.16	50 Ton of Rice Husk Ash	10.42	DIPP vide OM No. 9/55/2016-TSW dated 29.09.2016 has recommended the proposal subject to NOC of MoEF&CC. Comments sought from MoEF&CC vide OM dated 03.10.2016 and 31.03.2017.
71.	M/s. Kesar Colour Chem Industries, Mumbai 01/53/8/173/AM17/K-9/IC	08.09.16	5 MT of Refused Derived Fuel	5000.00	The committee in its meeting dated 19.01.2018 noted that the item for import is derived from municipal waste and decided to seek clarification from MoEF&CC whether import of such item is prohibited under hazardous and other wastes (Management and Transboundary Movement Rules, 2015.
72.	M/s. GRP Ltd, Mumbai 01/53/8/1057/AM17/G-22/IC	28.12.16	5000 MTs of used waste and scrap rubber	335.00	Recommended by DIPP vide OM No. 9/1/2017-TSW dated 20.01.17

			tyre cut into two or multiple cut pieces, press/baled or in shred forms		Comments sought from MOEF&CC on 02.01.2017
73.	M/s. Sadgunu Enterprises, Wada 01/53/8/1321/AM17/S-103/IC	17.02.17	3500 MT Scrap of waste rubber tyre in Shredded or 1 cut or 2 cuts or 3 cuts and scrap of waste rubber tyre	83.30	Recommended for 1948 MTs by DIPP vide OM No. 9/15/2017-TSW/70 dated 17.05.17 Comments sought from MoEF&CC on 09.03.2017
74.	M/s. Satyam Rubber Co. Morbi, Gujarat 01/53/8/1378 /AM17/S-104/IC	08.03.17	2000 MTs of Rubber Scrap of Tube, Tyre, Conveyor Belt Etc.	10.0	DIPP vide OM No. 9/19/2017-TSW/42 dated 25.08.17 has sought information from the firm. Comments sought from MoEF&CC on 15.03.2017
75.	M/s. Singodaa Industries, Bharuch 01/53/162/00062 /AM17/S-107/IC	17.03.17	20000 MTs of Battery Plate Scrap	1400.0	Recommended by DIPP vide OM No. 9/20/2017-TSW/49 dated 10.04.17. Comments sought from MoEF&CC on 20.03.2017
76.	M/s. Shree Cement Ltd, Ajmer 01/53/8/1485/AM17/S-111/IC	29.03.17	500 Tonnes of Solid Recovered Fuel (SRF) - Allied Industrial /Commercial Waste	6.86	The committee noted that the item for import is derived from municipal waste and decided to seek clarification from MoEF&CC whether import of such item is prohibited under hazardous and other wastes (Management and Transboundary Movement Rules, 2015)
77.	M/s. Great Town Trading P. Ltd, Mumbai 01/53/162/Misc/AM18/G-8/IC	16.05.17	1000 MT of Solid Recovered/Replacement Fuel (SRF) (Municipal Waste)	41.18	The committee noted that the item for import is derived from municipal waste and decided to seek clarification from MoEF&CC whether import of such item is prohibited under hazardous and other wastes (Management and Transboundary Movement Rules, 2015)
78.	M/s. Valencia Rubber Tech LLP, Gujarat 01/53/8/15882/AM18/V-22/IC	01.01.18	8000 MTs of Used Tyre & Tubes Scrap in the form of shredded/baled/press with one of multiple cuts	640.00	DIPP vide OM No. P-47012/7/2018-TSW dated 19.01.2018 has informed that firm is a new unit, only trial production in done. The NOC from MoEF&CC has not been submitted and therefore, it is suggested that the same may be requested from the firm. Comments sought from MoEF&CC on 5.1.2018
79.	M/s. Vellis Rubber Industries, Chittoor, Andhra Pradesh 01/53/8/16198/AM18/V-21/IC	03.01.18	15000 MTs of Used Rubber Tyres Scrap/Tubes scrap	1200.0	Approved as recommended by DIPP vide OM No. P-47012/3/2018-TSW dated 22.02.2018 and MoEF&CC vide OM No. 23-82/2016-HSMD dated 05.01.2018

RA Hyderabad may issue the import authorization to the applicant for import of 15000 MT of Used rubber tyre scrap/ tubes scrap (multiple cuts/Pressed baled/shredded) from GCA for a CIF value of Rs 12,00,00,000/- (USD 17,64,705.88) for manufacture of crumb rubber subject to the conditions mentioned in the 23-82/2016-HSMD dated 06.01.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.

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80.	M/s. Nine Corporation, Ahmedabad 01/53/16397/AM18/N-40/IC	08.01.18	20000 MT of Used Tyre & Tubes Scrap in form of shredded/baled/press with one cut or multiple cuts	1600.00	Comments sought from DIPP & MoEF&CC on 25.01.18
81.	M/s. Vestas Wind Technology India Pvt. Ltd, Chennai 01/53/8/17147/AM18/V-23/IC	10.01.18	06 nos. of Used Blades Component for Wind Turbine Generators	145.20	Comments sought from DIPP & DHI on 13.02.2018
82.	M/s. Armacell India P. Ltd, Pune 01/53/8/17567/AM18/A-62/IC	16.01.18	2000 MT of Used Rubber Waste and Scrap of Nitrile Rubber	365.44	Approved as recommended by DIPP vide OM No. P-47012/14/2018/TSW dated 05.02.2018 and MoEF&CC vide OM No.5-13/2016-HSMD dated 05.01.2018.
83.	M/s. Nile Ltd, Hyderabad 01/53/8/18415/AM18/N-45/IC	31.01.18	8400 MT of Powder & Flakes, 7200 MT of Lead Battery Plate/ Lugs and 4400 MT F Lead Paste	20053.28	Approved as recommended by DIPP vide OM No. 9/5/2018-TSW dated 23.02.2018 and MoEF&CC vide OM No. 23-139/2014-HSMD dated 30.11.2017.
84.	M/s. RS Rubber Solution Ludhiana 01/53/8/20269/AM18/R-39/IC	12.02.18	1500 MT of Used Rubber Tyres/Tubes Scrap (with multiple cuts/shreds/press baled)	120.00	Approved as recommended by DIPP vide OM No.9/3/2018-TSW dated 22.02.2018 and MoEF&CC vide OM No.-23/2/2018-HSM dated 11.1.2018.
85.	M/s. VSI GranuRubr P. Ltd, New Delhi 01/53/8/20270/AM18/V-39/IC	12.02.18	3000 MT Used Rubber Tyres Scrap/Tube Scrap (multiple cuts/shreds/press baled)	240.00	Approved as recommended by DIPP vide OM No. 9/4/2018-TSW dated 23.02.2018 and MoEF&CC vide OM No. -23-158/2016-HSM dated 29.01.2018.
86.	M/s. Jyoti Industries, Nanded, Maharashtra 01/53/8/17146/AM18/J-21/IC	09.02.18	2000 MT of Scrap of Waste Rubber Tyres in shredded or 1 cut or 2 cut or 3 cut and scrap of waste rubber tube	45.50	Comments sought from DIPP & MoEF&CC on 16.02.2018

87. M/s. Parekh Rubber Co., Anand
01/53/162/615/AM16/P-38/IC

23.09.15

10,000MTs of rubber tyre scrap and used tube scrap.

43.56

Approved as recommended by DIPP vide OM No. 9/84/2015-TSW dated 12.02.2016 and MoEF&CC vide OM No. 23-136/2015-HSMD dated 05.01.2018.

CLA New Delhi may issue the import authorization to the applicant for import of 5,000 MTs of used rubber tyres/tubes scrap (single-cut/single-cut in bead wire/multi-cut/shredded) (baled & pressed) for manufacture of reclaim rubber & crumb rubber from GCA for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC vide OM No. 23-136/2015-HSMD dated 05.01.2018 as well as with trading condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

88. M/s. Telangana Rubber Industry, Hyderabad
01/53/8/600/AM18/T-16/IC

09.02.17

Enhancement of quantity of used rubber tyres scrap (multiple cuts/shreds/press baled)

660.0

Approved as recommended by DIPP vide OM No. 9/58/2017-TSW dated 22.02.2018 and MoEF&CC vide OM No. 23-140/2015-HSMD dated 31.07.2017

RA Hyderabad may enhance the quantity of the import item from 10,158 MT to 12,500 MT of import authorization No. 0950000750 dated 20.09.2017 with proportionate increase in CIF value issued to the applicant without any change in other terms and conditions of the said import authorization.

89. M/s. Sundaram Industries P. Ltd Chennai
01/53/8/7278/AM18/S-63/IC

25.10.17

750 MT of Used Industrial Solid Tyres

199.50

Recommended by DIPP vide OM No. 9/1/2018-TSW dated 21.02.2018.

Comments sought from MoEF&CC on 03.11.2017

Part- 3 Ministry of steel (MoS)

90. M/s. Shivam Iron & Steel Co. Ltd, Kolkata
01/53/8/19465/AM18/S-85/IC

06.02.18

10000 MT of Ferro Manganeese Slag

635.04

Comments sought from M/o. Steel on 12.02.18

Part-4 Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)

91. M/s. Chirag Enterprise, Jamnagar
01/53/162/1126/AM-16/C-46/IC

21.03.16

2000 MTs of Acrylic Plastic scrap

630.00

Recommended for 800 MTs by C&PC vide OM No. 25016/2/2013-PC II dated 10.03.16

Comments awaited from MoEF&CC.

92. M/s. Meghmani Organics Ltd, Ahmedabad
01/53/8/691/AM-16/M-78/IC

31.03.16

170000 Kgs of Carbon tetra chloride

17.19

Comments sought from D/o C&PC on 06.04.16

Recommended for 170 MTs by MoEF&CC vide OM No. 11/7/2016-OC dated 26.04.16

93. M/s. Rajdeep Plastics, Jamnagar
01/53/8/43/AM-17/R-4/IC

27.04.16

500 MTs of Acrylic Plastic Scrap,

204.00

Comments sought from D/o C & PC on 05.05.2016

94. M/s. Globe Products, Jamnagar
01/53/8/42/AM-17/G-3/IC

27.04.16

500 MTs of Acrylic Plastic Sheets Scrap,

204.00

Comments awaited from MoEF&CC.

Comments awaited from MoEF&CC.

95. M/s. Gadre Marine Exports Pvt Ltd, Ratnagiri.
01/53/8/00069/AM17/G-6/IC

11.05.16

600 Cubic Meter of Anaerobic Granular Start-up Sludge

91.26

Comments sought from D/o C & PC on 19.05.16

96. M/s. United States Pharmacopeia India Pvt. Ltd, Hyderabad
01/53/8/295/AM17/U-2/IC

22.06.16

5 Litre of 1,1,1 Trichloroethane

7.20

Comments sought from D/o C & PC on 04.07.16

97. M/s. Sun Acrylics Pvt. Ltd, Mumbai
01/53/162/Misc/AM17/S-66/IC

19.10.16

460 M.T Acrylic Plastic Sheet Scrap

161.00

Comments sought from C&PC and MoEF&CC on 24.10.16. A copy of application has been again sent to MoEF&CC.

98	M/s. Shree Ganesh Vyapar Udyog, Mumbai 01/53/162/Misc/AM17/S-65/1C	19.10.16	320 M.T Acrylic Plastic Sheet Scrap	112.00	Comments sought from D/o C & PC and MOEF&CC on 24.10.16, a copy of application has been again sent to MoEF&CC.
99	M/s Yashoda International, Faridabad 01/53/171/68/AM17/Y-1/1C	01.12.16	18 Tons of Grade B Foam Scrap	4.41	Comments sought from C&PC and MOEF&CC on 06.12.2016
100	M/s. Saajay Chemicals Pvt. Ltd, Ahmedabad 01/53/8/1089/AM17/S-83/1C	05.01.17	100 MTs of Zinc Ash	41.40	Comments sought from D/o C&PC on 25.01.17
101	M/s. MM Aqua Technologies Ltd., Gurgaon 01/53/162/MISC/AM17/M-42/1C	28.02.17	1000 MTs of Plastic Scrap	374.0	Comments sought from D/o C&PC & MoEF&CC on 8.03.17
102	M/s. Om Vinyl Pvt. Ltd., Ghaziabad 01/53/8/1981/AM17/O-12/1C	27.03.17	100 MTs of PVC Scrap	35.0	Comments sought from D/o C&PC & MoEF&CC on 29.03.17
103	M/s. RMG Polyvinyl India Ltd., Ghaziabad 01/53/8/1476/AM17/R-44/1C	27.03.17	500 MTs of Industrial of PVC Films	167.5	Comments sought from D/o C&PC and MoEF&CC on 29.03.17
104	M/s. Aerocom Cushions Pvt Ltd., Nagpur 01/53/8/258/AM18/A-16/1C	26.04.17	300 MT of PU Foam Scrap Grade-A	71.42	Comments sought from MoEF&CC on 29.5.2017
105	M/s. Saloni Industries, Perundurai, Dist, Erode 01/53/8/7589/AM18/S-67/1C	25.10.17	450.000 MT of Polyurethane (PU) Foam Scrap	130.0	DIPP vide OM No. 9/38/2017-TSW dated 13.06.2017 has suggested to seek comments from D/o C&PC. Comments sought from D/o Chemicals & Petrochemicals
106	M/s. Digichem Industries, Mumbai 01/53/8/12716/AM18/D-24/1C	05.12.17	70 MT. of Barbituric Acid	272.00	Comments sought from C&PC and MOEF&CC on 23.11.2017
107	M/s. UPL Limited Mumbai 01/53/8/16839/AM18/U-3/1C	01.02.18	360000 kgs. of Carbon Tetra Chloride	201.60	Comments sought from C&PC on 01.02.18

Part-5 Department of Electronics & Information Technology (Deity) & Ministry of Environment & Forests (MoEF)

108	M/s Schneider Electric System 01/53/8/928/AM17/S-73/1C	29.11.16	1921 nos of Switch Chassis	15.28	D/o Electronics & Information Technology vide letter dated 01.06.2017 has sought information from the firm
109	M/s. Agile Electric Sub Assembly Pvt. Ltd., Chennai 01/53/00552/AM17/A-4/1C	15.04.17	4 no of Automatic data Processing Machines and Unites	3.3	Comments sought from Deity on 15.05.17
110	M/s. Change Makers Society, New Delhi 01/53/8/10232/AM18/C-21/1C	15.11.17	Secondhand Computer & CPU (40 nos. of Dell Precision T 3400 Convertible Mini Tower Processor E6850 & 35 Nos. of Dell Ultra Sharp U2412M Black IPS Panel)	7.65	Comments sought from MoEF&CC & Deity on 30.11.2017

[Signature]

111	M/s. Roche Products (India) P. Ltd, Mumbai 01/53/8/14039/AM18/R-35/IC	18.12.17	Used IT Equipment	15.23	Comments sought from Diety, DIPP and MOEF on 02.01.2018. DIPP vide OM No. P-47012/1/2018-TSW dated 05.02.2018 has conveyed that they are not concerned with the subject item.
112	M/s. Royal ARC Electrodes Ltd, Mumbai 01/53/8/14948/AM18/R-36/IC	27.12.17	24 Tons of Chromium Metal Powder	154.44	Comments sought from Diety 05.01.2018

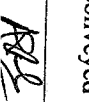
Part-7 Ministry of Environment & Forests, Ozone Cell (MOEF(O))

113	M/s Krishna Antioxidants Pvt. Ltd., Mumbai 01/53/8/1492/AM17/K-32/IC	03.04.17	20,000 KGS of HCFC-141B (1,1-DICHOLORO-1 FLUOROETHANE)	53.60	MOEF &CC(O) vide OM No. 11/2/2017-OC dated 21.12.2017 has informed that the firm needs to get registered under Ozone Depleting Substances, (Regulation & Control) Rules, 2000 and its amendments using Form 10 A as importer of HCFC-141b. The same needs to be provided for further processing the case.
114	M/s. Cipla Limited, Mumbai 01/53/162/Misc/AM18/C-16/IC	04.09.17	400 Kgs of Bromofluoromethene	387.00	MOEF&CC(Ozone Cell) vide OM F.No. 11/16/2017-OC dated 13.12.2017 has pointed out that ITC(HS) Code mentioned in the application is not in conformity with ITC(HS) Codes issued in 2012. Also the nature of use (feedstock or controlled) of BFM which is intended to import needs to be provided.
115	M/s. Expanded Polymer Systems, Pvt Ltd, Navi Mumbai 01/53/8/4056/AM18/E-12/IC	25.09.17	1000 MTs. Of Dichlorofluoroethane (HCFC-141B)	2310.0	D/o Pharma vide OM File No. 36012/7/2017-PI-Norms dated 2.11.2017 has sought justification from the firm for applying for import of 400 Kg BFM as consumption during 2016-17 was, only 20.30 Kg. The above view of the department has been conveyed to the firm. Approved as recommended by MOEF&CC(O) vide OM No. 11/2/2018-OC dated 21.02.2018

RA Mumbai may issue the import authorization to the applicant for import of 1000 MTs of Dichlorofluoroethane (HCFC-141B) from GCA for a CIF value of Rs 23,10,00,000/- (US\$ 35,00,000) subject to the conditions mentioned in the by MOEF&CC(O) vide OM No. 11/2/2018-OC dated 21.02.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

116	M/s. Piramal Enterprises Ltd, Telangana 01/53/8/6924/AM18/P-21/IC	17.10.17	126 MT TFECHCFC R133A)	421.65	MOEF&CC(O) vide OM No. 11/2/2018-OC dated 15.02.2018 has informed that the firm has made an application under ODS Rules, 2000 and its amendments for registration as an importer, the same is under process. Comments/Views/NOC w.r.t the specific import will be provided after the registration under ODS Rules, 2000 and its amendments
117	M/s. Newage Fire Protection Engineers P. Ltd, Mumbai 01/53/8/7273/AM18/N-29/IC	25.10.17	20,000 Kgs. of Bromotrifluoromethane (Halon 1301 Gas) Recycled	183.40	MOEF&CC vide O.M. No. 11/5/2012-OC dated 15.01.2018 has conveyed to the firm that the ITC (HS) code mentioned in the application is not in conformity with ITC (HS) codes issued in 2012. The same may be corrected by the applicant.

118	M/s. Aarti Industries Ltd, Mumbai 01/53/8/10454/AM18/H/C	16.11.17	50.10 Kgs of Bromofluoromethane	709.68	The same has been conveyed to the firm on 15.02.2018 Recommended by MoEF&CC vide OM No. 11/16/2017-OC(Part-I) 25.01.2018
119	M/s. Aarti Industries Ltd Mumbai 01/53/8/10455/AM18/A-52/IC	16.11.17	54 Kgs. of Bromofluoromethane	49.85	Comments sought from D/o Pharma on 20.11.2017 Recommended by MoEF&CC vide OM No. 11/16/2017-OC(Part-I) 25.01.2018
120	M/s. Industrial Foams Pvt. Ltd, New Delhi 01/53/8/14009/AM18/I-24/IC	18.12.17	200MT of HCFC 141 B	393.00	Comments sought from Pharma on 20.11.2017
121	M/s. Bharat Engineering Works, Mumbai 01/53/8/18405/AM18/B-22/IC	31.01.18	5 MT of Halon 1211 Bromo Chlorofluoro Methane and 01 MT of Halon 1301 Bromo Trifluoro Methane	124.88	MOEF&CC(O) vide OM No. 11/2/2018-OC dated 15.02.2018 has informed that the firm needs to get registered under Ozone Depleting Substances. (Regulation Control) Rules, 2000 and its amendments using Form 10A as importer of HCFC-141b (1,1-Dichloro -1-Fluoroethane). Copy sent to the firm. Comments sought from MoEF&CC (O) on 12.02.18
122	M/s. Marine Solutions, Gujarat 01/53/8/4046/AM18/M-23/IC	01.02.18	40 MT of Halon 1301	768.00	Comments sought from MoEF&CC (O) on 12.02.18
Part-8 Ministry of Environment & Forests, Wildlife Division (MoEF(WL))					
123	M/s. Ziaul Hoque (Proprietor Firdous Industries), Assam 01/53/162/1131/AM-16/Z-5/IC	28.03.16	7.5 Kgs of Thymelaeaceae Aquilaria crassna (Compound Oil)	0.51	Comments sought from MoEF&CC on 31.03.2016.
124	M/s. Asim Ghosh, Mumbai 01/53/8/598/AM17/A-34/IC	01.09.16	01 nos of Male Bull Eik Trophy (Taxidermy)	1.75	MOEF&CC (WL) vide letter dated 25.10.2016 has sought information from Wildlife Institute of India.
125	M/s. Shri Joseph Xavier, Kerala 01/53/8/1998/AM18/J-15/IC	06.09.17	01 Crate of Hunting Trophies	1.20	MOEF&CC(WL) vide OM No. 3-12/2018/WL dated 17.01.2018 has requested to obtain the recommendation of Chief Wildlife Warden, Government of Kerala, Trivandrum from the applicant for import of 01 nos. of Crate of Hunting Trophies from South Africa. The same has been conveyed to the firm on 15.02.2018
126	M/s. Shri Renju Karian, Kerala 01/53/8/1999/AM18/R-22/IC	06.09.17	01 Crate of Hunting Trophies	1.59	MOEF&CC(WL) vide OM No. 3-11/2018/WL dated 17.01.2018 has requested to obtain the recommendation of Chief Wildlife Warden, Government of Kerala, Trivandrum from the applicant for import of 01 nos. of Hunting Trophies from South Africa. The same has been conveyed to the firm on 15.02.2018

127.	Mr. Rajat Singh Shekhawat, Jaipur 01/53/8/8198/AM18/R-27/1C	01.11.17	01 no. of Stag Head with Horn trophy	90	Approved as recommended by MOEF&CC (WL) vide OM No. 3-69/2017/WL dated 09.02.2018
RA Jaipur may issue the import authorization to the applicant for import of 01 no. of Stag Head with Horn Trophy from Mauritius for a CIF value of Rs 90,000/- (USD 1300) subject to the conditions mentioned in the by MOEF&CC (WL) vide OM No. 3-69/2017/WL dated 09.02.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Jaipur					
128	M/s. G. Amarendra Reddy, Hyderabad 01/53/8/10578/AM18/G-33/1C	15.11.11	3 Nos. of Taxidermy Animal Mounts	27	MOEF&CC (WL) vide OM No. 3-10/2018/WL dated 18.01.2018 has requested to obtain the recommendation of Chief Wildlife Warden, Government of Telangana, Hyderabad from the applicant for import of 03 nos. of Taxidermy Animal Mounts form Greenland. The same has been conveyed on 15.02.2018
129	M/s. Bannerghatta Biological Park Bannerghata, Bangalore 01/53/8/13524/AM18/B-19/1C	12.12.17	01 Male & 01 Female African Lion and 02 Male & 03 Female Eland	1.00	Comments sought from DAHD&F on 19.12.2017
130	M/s. Padmaja Himalayan Zoological Park, Darjeeling, WB 01/53/162/Misc/AM18/P-28/1C	14.12.17	2 Nos. of Red Panda (1 male & 1 female)	0.00	Recommended by MOEF&CC(WL) vide OM No. 3-09/2018/WL dated 09.02.2018
131	M/s. Hi Tech Advance Products, Indore 01/53/8/15531/AM18/H-24/1C	21.12.17	6 sets of Veterinary Equipment / Tranquilizer Equipment/CO2 Injection Rifle and accessories	12.59	Recommended as per DAHD&F OM No. 110-118/2017(NF-T) dated 17.01.2018 and MOEF & CC (WL) OM No. 3-05/2018/WL dated 08.02.2018, subject to approval of the competent authority. Approved as recommended by MOEF&CC (WL) vide OM No. 3-14/2018/WL dated 24.01.2018
RA Indore may issue the import authorization to the applicant for import of 6 sets of Veterinary Equipment / Tranquilizer Equipment/CO2 Injection Rifle and accessories (as per quantity & description mentioned in MOEF&CC (WL) OM No. 3-14/2018/WL dated 24.01.2018) from Denmark for supply to the DFO Rohas Forest Division, Sasaram (01 set); DFO Purnea Forest Division, Purnea (01 set); DFO, Bhagalpur Forest Division, Bhagalpur (01 set); DCF, Medikeri Division, Medikeri (01 set) and Wildlife Trust of India, (Euro 16179.30) subject to the conditions mentioned in the MOEF&CC (WL) OM No. 3-14/2018/WL dated 24.01.2018 as well as with trading condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Indore					
132	M/s. Wildlife Institute of India, Dehradun 01/53/162/Misc/AM18/W-6/1C	27.12.17	08 Nos. of GPS Collar	18.17	Approved as recommended by MOEF&CC (WL) vide OM No. 3-15/2018/WL dated 30.01.2018
RA Dehradun may issue the import authorization to the applicant for import of 08 Nos. of GPS Collar (Lite Track 140) from USA for a CIF value of Rs 18,17,244/- (USD 27,534) subject to the conditions mentioned in the MOEF&CC (WL) OM No. 3-15/2018/WL dated 30.01.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Dehradun.					
133	M/s. Aadnath Veterinary Products Pvt. Ltd, Indore 01/53/8/16777/AM18/A-61/1C	09.01.18	05 nos. of Chemical Restrain Equipment (Tranquilizing Gun) and 01 no. of RD 706	5.64	Comments sought from MOEF&CC (WL) on 23.01.18

				Remote Injection Gun			
134	M/s. Vidhan Sales, Nagpur 01/53/8/17363/AM18/V-25/IC	15.01.18		Stink Pot Turtle, Red eared slider turtles, western pond turtle and Peninsula Cooter Turtle	18.96	Comments sought from MoEF(WL) & DAHD&F on 25.01.18	
135	M/s. Nguyen Phuong D, Chennai 01/53/8/16005/AM18/N-39/IC	03.01.18		01 no. of Eclectus Parrot	.05	Comments sought from MoEF&CC & DAHD&F (WL) on 23.01.18	
136	M/s. Delta Exim Services, Thane 01/53/8/16077/AM18/D-28/IC	03.02.18		20 pairs of Burchellis Zebra & 20 pairs of Hippopotamus	40.00	Comments sought from MoEF&CC (WL) & DAHD&F on 15.02.2018	
137	M/s. Adinath Veterinary Products P. Ltd, Indore 01/53/8/20131/AM18/A-70/IC	09.02.18		12 nos. of Gut .50 Tele-Injection Applicator with CO2 Device Carbon Barrel DIAM.11MM for Vario Syringes	13.03	Comments sought from MoEF(WL) on 15.02.2018	
138	M/s. Adinath Veterinary Products P. Ltd, Indore 01/53/8/20132/AM18/A-71/IC	09.02.18		Ino. of RD 706 Remote Injection Gun, 01no.of Caliber 13mm BA 13, Caliber 16 mm BA 16	1302	Comments sought from MoEF&CC (WL) on 15.02.2018	
139	M/s. Zon Grove and Farms, Telangana 01/53/8/00341/AM17/Z-1/IC	06.07.16		30 Nos. of Alpaca (15 males, 15 females), 30 Nos. of Llamas (15 males, 15 females) 30 Nos. of Wallabies (15males, 15 females)	88.70	Comments received from DAHD&F OM No. 110-121/2017/ (NF-T) dated 23.01.2018 and MoEF&CC(WL) vide OM No. 3-85/2016/WL dated 08.02.2017. The committee decided to examine the case on file.	
PART- 9 D/o Heavy Industry							
140	M/s.Vidur Tools Pvt. Ltd, Navi Mumbai 01/53/8/1454/AM17/V-34/IC	21.03.17		100 MTs of Tungsten Scrap	1500.0	D/o Heavy Industry has sought certain information from the firm. The same has been communicated to the firm. DHI vide OM dated 01.01.2018 that comments of M/o. Mines may be obtained. Comments sought from Ministry of Mines/Ministry of Steel.	
Part-10 Ministry of Home Affairs (MHA)-Prov. Division							
141	M/s. OIS Advanced Technology Pvt. Ltd, New Delhi 01/53/8/577/AM-16/O-9/IC	14.01.16		03 nos. of Night Vision Devices.	5.53	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA	
142.	M/s. OIS Advanced Technology Pvt. Ltd, New Delhi 01/53/8/576/AM-16/O-8/IC	14.01.16		01 no. of UAV/DRONE System.	6.17	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA	

(MM)

143	M/s. Avana Software & Services Pvt. Ltd, New Delhi 01/53/8/131/AM-14/A-23/IC	23.02.16	500 Nos. of unmanned Aerial Vehicle	250.00	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA.
144.	M/s. Rolta India Ltd, Mumbai 01/53/8/521/AM17/R-14/IC	17.08.16	8 nos of Hand held Thermal Imager	172.52	MHA vide U.O. dated 15.03.17 has sought information from security agencies.
145	M/s. Continental Defence Solutions P Ltd, New Delhi 01/53/8/871/AM17/C-19/IC	04.11.16	1 nos of Sniper Rifle & 300 nos of Ammunition	203	Comments sought from MHA on 21.11.16
146.	M/s. National Security Guard, New Delhi 01/53/8/889/AM17/N-23/IC	09.11.16	140 Nos. of Simulation Systems	343.25	As per Notification No. 51 dated 20.02.2018, permission from DGFT is not required. The committee decided to close the case.
147.	M/s. Economic Explosives, Nagpur 01/53/8/936/AM17/E-17/IC	05.12.16	35000 nos of Ammunition 40mm HE for UGL and 200421 nos of Grenades 30mm HE for Automatic Grade Launchers(AGL)	7827.74	Comments sought from MHA 06.12.2016
148.	M/s. Alpha Design Technologies Pvt. Ltd., Bangalore 01/53/8/1122/AM17/A-60/IC	06.01.17	12 nos of corner Shot CSM Model-FN57	37.92	Rejected as not recommended by MHA vide ID No. IV-13012/01/16-Prov.II dated 28.02.2018
149	M/s. Tonbo Imaging India Pvt. Ltd., Bengaluru 01/53/8/1185/AM17/T-35/IC	18.01.17	75nos of Rifle Mounted Thermal Imager EK640-75	392.70	Comments sought from MHA 24.1.2017
150.	M/s. Dinex India Pvt. Ltd, Dehradun 01/53/8/1318/AM17/D-21/IC	23.02.17	300000 nos of Empty Cases, unprimed Hulls neutronRosso 127012	8.62	MHA vide ID dated 31.03.2017 has sought information from the firm, which has been communicated to the firm on 13.04.2017. Reply received from the firm has been forwarded to MHA. MHA vide ID dated 21.01.2018 has again sought certain clarification from the firm
151	M/s. Kraska Zone Training Pvt. Ltd, Navi Mumbai 01/53/8/1448/AM17/K-31/IC	29.03.17	105400 "Paintball Markers"	505.08	MHA vide their OM dated No.V 11026/28/2017-Arms dated 23.6.2017 has informed that as per Schedule I of the Arms Rules 2016, though paintball markers or paint ball guns having muzzle energy less than 90 m/s or less than 300 ft/s (300 fbs) do not fall under the category of arms. However, as per Rule 84(2), for sale, transfer and keeping for sale or transfer of all types of air weapons inter-alia including paintball markers shall only be through authorised arms or ammunition dealers/air weapon dealers having dealer license in Form VIII A from the competent authority concerned. MHA, vide OM dated 08.12.2017 has been requested to clarify issues raised by the applicant.
152	M/s. National Security Guard, New Delhi 01/53/8/1324/AM18/N-4/IC	26.04.17	8 set of Multipurpose Long Range	337.42	As per Notification No. 51 dated 20.02.2018, permission from DGFT is not required. The committee decided to

153.	M/s. Vikas Verma, New Delhi 01/53/8/447/AM18/V-7/IC	05.05.17	Surveillance Camera 2 Nos. of 30/06 Bore Rifle with Conversion kit and Accessories	8.88	close the case. Comments sought from MHA (Arms Division) on 14.07.2017
154	M/s. Gagandeep Singh Dhawan, New Delhi 01/53/8/405/AM18/G-15/IC	16.05.17	2 Nos. of 357 Sig Pistol with Conversion kit	4.50	Rejected as not recommended by MHA vide OM No. 11026/67/2017-Arms dated 19.02.2018.
155.	M/s. National Security Guard, New Delhi 01/53/8/321/AM18/N-8/IC	26.05.17	1 SIG 7167.62 NATO Semi 16 inch and 1MPX 9mm, 8 Inch Autor	3.92	As per Notification No. 51 dated 20.02.2018, permission from DGFT is not required. The committee decided to close the case.
156.	M/s. National Security Guard, New Delhi 01/53/8/349/AM18/N-10/IC	05.06.17	2 Set of Multipurpose Long Range Surveillance Camera	84.35	As per Notification No. 51 dated 20.02.2018, permission from DGFT is not required. The committee decided to close the case.
157	Addl. Director General Of Police, Operation (OCTOPUS) Andhra Pradesh 01/53/8/568/AM17/A-31/IC	02.08.17	Glock-26 (9x19mm) Pistol (Gen4) each with 9mm Magazine-02. Speed Loader-01 no.- Cleaning Brush-01 no. Cleaning Rod-01 no.	.95	As per Notification No. 51 dated 20.02.2018, permission from DGFT is not required. The committee decided to close the case.
158	M/s. General Manager (Airport Systems), Airport Authority of India, New Delhi 01/53/8/648/AM18/G-22/IC	21.08.17	18 Nos. of Water Jet Disrupter Model : WJD-1 including 720 Nos. of Cartridges	196.08	Comments sought from PM Division of MHA on 25.08.2017. Application sent to IS-II Division of MHA on 22.9.2017 as suggested by PM Division of MHA. The PM Division of MHA vide letter No. IV-24011/11/2013-Prov-I dated 24.11.2017 has informed that if the import item is used by CISF, the case may be forwarded to them along with End User Certificate and supply Order duly attested by IG (Prov), CISF for issuing NOC. The committee decided to seek End User Certificate and supply Order duly attested by IG (Prov), CISF for the firm. The End User Certificate sent by AAI has been forwarded to MHA
159	M/s. Skypoint Apparatus, Coimbatore 01/53/8/4152/AM18/S-55/IC	10.10.17	06 Nos. of Night Scout Night Vision Binocular	.60	MHA vide U.O.IV-20011/13/2017-Prov-I-2584 dated 8.11.2017 has sought certain information from the firm. the same has been forwarded to the firm. MHA vide UO No. IV-20011/13/2017-Prov-I dated 05.01.2018 has requested Karnataka police to clarify : i) It is learnt that the procured items from China were delivered to Kodagu police and items have been received by SP office, Kodagu, Karnataka police on 01.06.2017. whereas, as application form import of 06 nos. Scout night vision Binocular received by this division on 13.10.2017 (ii) Karnataka police may clarify under which rule the above restricted items imported and received by them on 01.06.2017 without resorting to NOC from MHA

160	M/s. Cine City Photo Equipment P. Ltd, Chandigarh 01/53/8/12984/AM18/ C-23/IC	07.12.17	One Flysky FS-T6	.39	Comments sought from MHA (IS Div/Arms Section) & DoT on 12.12.2017
161	M/s. National Security Guard, Mehram Nagar, New Delhi 01/53/8/16705/AM18/N-43/IC	09.01.18	10000 nos. of Cartridge 9x19 MM SECA SXF Ammunition for sky marshal	3.00	As per Notification No. 51 dated 20.02.2018, permission from DGFT is not required. The committee decided to close the case.
162	M/s. Airport Authority of India, New Delhi 01/53/8/16707/AM18/A-59/IC	09.01.18	29 nos. of Distance Measuring Equipment (DEM-HP) and 01 no. of DME Repair Facility /Test jig	1249.87	Comments sought from MHA on 25.01.18
163	M/s. National Security Guard, Mehram Nagar, New Delhi 01/53/8/16705/AM18/N-44/IC	15.01.18	Spare Parts of Pistol Glock-17 and pistol-26	3.47	As per Notification No. 51 dated 20.02.2018, permission from DGFT is not required. The committee decided to close the case.
164	M/s. Shri Balajee Impex, Delhi 01/53/8/17090/AM18/S-82/IC	15.01.18	7 Pcs. of Double shot launcher Make: RECORD, 5Pcs. of RG 6 shot launcher Make : RECORD, 11 pcs. RG 6 shot launcher Make:ROHM & 1Pcs of RG 10 shot launcher Make : ROHM,	1.19	Comments sought from MHA (IS Divn.) on 12.02.18
165	M/s. National Security Guard, Mehram Nagar, New Delhi 01/53/8/18681/AM18/N-46/IC	31.01.18	Minimi Machine Gun 7.62 MM Along with Spare Parts And Accessories Qty. -45 nos.	464.46	As per Notification No. 51 dated 20.02.2018, permission from DGFT is not required. The committee decided to close the case.
166	M/s. Sarhadi and Company, Chandigarh 01/53/8/18924/AM18/S-84/IC	01.02.18	210 nos. of Airguns	0.58	Comments sought from MHA on 12.02.18
167	M/s. National Security Guard, Mehram Nagar 01/53/8/18934/AM18/N-47/IC	02.01.18	276 nos. SMG MP5 Along with Accessories, Spare Parts and Gauges Qty. -276 nos.	437.63	As per Notification No. 51 dated 20.02.2018, permission from DGFT is not required. The committee decided to close the case.

Part-II Defence Research & Development Organisation (DRDO)

168	M/s. Sonar Marine Consultant Pvt. Ltd, Mumbai 01/53/8/479/AM18/S-32/IC	13.07.17	Parachute Rocket Red, Hand Flare Red, Smoke Float Orange, Mob- Signal S/L, Lime Thrower (LTR)	105.59	DRDO vide letter No. DIC/SCOMET/4802/M/17 dated 23.08.2017 has recommended the proposal subject to NOC from DDP/Mod. The application of the firm has been forwarded to DDP. DDP(Prod-III) Section has returned the application stating that it may be sent to CPO(DIP)/DDP. Accordingly, matter referred to CPO.
169	M/s. Rangsons Defence Solutions Pvt. Ltd, Bangalore 01/53/8/538/AM18/R-15/IC	24.07.17	01 Nos. of X- Band Radar Transponder	3.50	MHA(IS-II Division) vide OM V-11026/106/2017-Arms dated 30.10.2017 has informed that for import of these arms and ammunition, a license in Form X is mandatory, the licensing authority of which is Central Government in the Ministry of Home Affairs. Moreover, it is to say that as per Arms Rules 2016 Schedule II, Category 7 (a) for sale, transfer or test, a licence in Form VIII is mandatory, the competent authority of which is State
170	M/s. Surya Telecom Pvt. Ltd, Panchkula 01/53/8/652/AM18/S-48/IC	21.08.17	01 No. Of Night Vision Device	1.21	Comments sought from DRDO on 15.12.2017 DRDO vide OM No. DIC/SCOMET/4802/M/17 dated 19.09.2017 has recommended the proposal subject to NOC from DDP/Mod. The application of the firm has been forwarded to DDP
171.	M/s. Kawach Instruments & Chemtex, Noida 01/53/8/15582/AM18/K-31/IC	29.12.17	Hexafluoroethan e	7.23	Clarification sought DRDO and the applicant on 16.01.2018
172	M/s. B.U. Combines Srinagar 01/53/8/19549/AM18/B-23/IC	06.02.18	01 no. of HE11- PRL-BP/PGM Hecate II Caliber 12X99 Bolt Action RI and 01 no. PGM338-CP- C2-B/PGM 333 Bolt Action Rifle with Folding Stock	43.89	Approved as recommended by DRDO vide Letter No. DIC/SCOMET/IMPOR/4801/M/18 dated 9.02.2018
173	M/s. B. U. Combines Srinagar 01/53/8/20987/AM18/B-24/IC	19.02.18	07 Nos. of 9015 in stock club laminated wood with 4709A 640mm Air Cylinder for	6.65	Approved as recommended by DRDO vide e-mail dated 28.02.2018

RA Srinagar may issue the import authorization to the applicant for import of 01 no. of HE11-PRL-BP/PGM Hecate II Caliber 12X99 Bolt Action RI and 01 no. PGM338-CP-C2-B/PGM 333 Bolt Action Rifle with Folding Stock from France for a CIF value of Rs 43,89,152/- (Euro 54864.40) for supply to Northern Command, C/o 56 APO subject to the condition that the imported stores may remain under the custody of Northern Command besides other usual conditions of import authorization.

Ref

				Max. 200 Bar Pressure W/ Manometer Cat. Cair Rifle Cal, 4.5 MM		
RA Srinagar may issue the import authorization to the applicant for import of 07 Nos. of 9015 in stock club laminated wood with 4709A 640mm Air Cylinder for Max. 200 Bar Pressure W/ Manometer Cat. Air Rifle Cal, 4.5 MM including sight set 6834 with standard accessories from Anschütz GmbH, Germany for supply to Sikh Light Germany for a CIF value of Rs 6,65,530/- (Euro 8319.12) subject to other usual conditions of import authorization.						
174	M/s. B. U. Combines Srinagar 01/53/8/20989/AM18/B-25/IC	19.02.18	04 Nos. of 9015 in stock club laminated wood with 4709A 640mm Air Cylinder for Max. 200 Bar Pressure W/Manometer Cat. Rifle Cal, 4.5 MM and 4 nos. of steyr Air Pistol LP2, Cal., 177 Right Hand Version Caliber 4.5 MM	6.87	Approved as recommended by DRDO vide e-mail dated 27.02.2018	
RA Srinagar may issue the import authorization to the applicant for import of 04 Nos. of 9015 in Stock Club Laminated Wood with 4709A 640mm Air Cylinder for Max. 200 Bar Pressure W/Manometer Cat. Cair Rifle Cal, 4.5 MM and 4 nos. of Steyr Air Pistol LP2, Cal., 177 Right Hand Version Caliber 4.55 mm from Anschütz GmbH, Germany for a CIF value of Rs 6,87,700/- (Euro 8596.11) subject to other usual conditions of import authorization.						
175	M/s. Ador Powertron Ltd, Pune 01/53/8/18590/AM18/A-64/IC	23.01.18	i) Aerostat Star Helikite 45m3 with Accessories. (ii) RadarB422- HP(high power)	264.00	Approved as recommended by DRDO vide e-mail dated 19.02.2018 and DoT vide Letter No. R-11020/05/2016- PP dated 08.02.2017	
RA Pune may issue the import authorization to the applicant for import of 01 Set of Aerostat Star Helikite 45m3 with Accessories, and 01 Set of Radar B422-HP (high power) Ground Surveillance with W205 Antennas with Accessories from Slovenia for a CIF value of Rs 2,64,00,114/- (Eur 331263) for supply to BSF, Delhi subject to the conditions mentioned in the DRDO vide e-mail dated 19.02.2018 and DoT vide Letter No. R-11020/05/2016-PP dated 08.02.2017 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune						
Part-12 Ministry of Petroleum & Natural Gas (M&PNG)						
176	M/s Tata Motors Ltd, Mumbai 01/53/8/868/AM17/T-21/IC	04.11.16	220,000 Liter BS EN 0590 GRADE E WINTER DIESEL (2010374)	131.68	Recommended as per P&NG OM No. P-19011/10/2015- Sup/(C-15412) dated 13.02.2018, subject to approval by the competent authority.	

Signature

177	M/s. Honda Motorcycle and Scooter India Pvt. Ltd, Gurgaon 01/53/8/465/AM18/H-14/IC	06.07.17	1824 Kgs. of "CEC- Legislative Fuel RF02-03 OXY.CONT<0. 1% (Euro IV Gasoline)	5.33	M/o. P&NG vide OM dated 01.08.2017 has sought information from the firm. The firm vide e-mail dated 16.02.2018 has submitted its reply. The same has been forwarded to M/o. P&NG.
178	M/s. Jet Airways (India) Limited, Mumbai 01/53/8/12160/AM18/J-17/IC	29.11.17	2,00,000 MT of ATF	100000	Comments sought from M/o. P&NG on 16.01.2018.
179	M/s. Maruti Suzuki India Ltd, New Delhi 01/53/8/14479/AM18/M-33/IC	20.12.17	5808 kgs. of Gasoline and 2,064 Diesel	24.53	Comments sought from M/o. P&NG on 23.01.18
180	M/s. Total Oil India P. Ltd, Mumbai 01/53/8/16572/AM18/T-29/IC	08.01.18	Spiridane D 40 200 MT and Spiridane D60,100 MT	214.50	Comments sought from M/o. P&NG on 23.01.18
181	M/s. Total Oil India P. Ltd, Mumbai 01/53/8/20023/AM18/T-30/IC	09.02.18	760 MT Spiridane	553.15	Comments sought from P&NG on 16.02.2018
182	M/s. Spiceler Ltd, Gungram 01/53/8/198/2/AM18/S-88/IC	08.02.18	1.20 lakh KL Aviation Turbine Fuel	425 Crore	comments sought from P&NG on 16.02.2018
Part-13 Department of Telecommunications (DoT)					
183	M/s. Nova Integrated System Ltd, New Delhi 01/53/8/509/AM17/N-11/IC	12.08.16	01 nos of Display Systems Development Software	Nil	DOT vide letter dated 14.09.2016 has sought information from the firm.
184.	M/s. Navicom Technology Navi Mumbai 01/53/8/983/AM17/N-27/IC	13.12.16	Inos of Raymarine RD418D	1	Comments sought from DOT on 15.12.2016
185.	M/s. L&T Hydrocarbon Engineering Ltd, Surat 01/53/8/1296/AM17/L-14/IC	21.02.17	Inos of 125 W NDB transmitter with complete accessories	18.34	Comments sought from DOT on 27.2.2017
186	M/s. Mormugao Port Trust, Goa 01/53/8/1353/AM17/M-43/IC	28.02.17	1 no of Radar System With Transceivers (2 nos.) and antenna (1 no.).	225.69	Comments sought from DOT 15.3.2017

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			1 no of AIS System and CCTV Camera and accessories (a) 1 no of Long Range - 12 nautical miles & (b) 1 no. short range -5 nautical miles		
187	M/s. Navicom Technology International Pvt. Ltd., Mumbai 01/53/8/0021/AM18/N-2/IC	11.04.17	2 Nos of Raymarine RD418D	1.0	Comments sought from DOT on 26.04.17
188	M/s. Procomm Professional Communications, Mumbai 01/53/8/15345/P-31/IC	27.12.17	3 Nos. of Non Directional Beacon	15.76	Approved as recommended by DoT vide letter no. R-11020/06/2015-PP dated 19.02.2018

RA Mumbai may issue the import authorization to the applicant for import of one set of Non- Directional Beacon (NDB) of make Southern Avionics Company Model SE 125 and its associate accessories (as per ANF-2M) for installation on the RIGS (chartered to ONGC) from USA for a CIF value of Rs 15,76,793.33/- (USD 24,109.99) subject to the conditions mentioned in y DoT vide letter No. R-11020/06/2015-PP dated 19.02.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai

Part-15 Directorate General of Civil Aviation (DGCA)

189	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/181/AM17/J-2/IC	26.05.16	1 nos of Aircraft (Beechcraft 1900 D Airliner)	2014.5	Comments sought from DGCA on 30.05.16.
190	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/182/AM17/J-3/IC	26.05.16	1 nos of Aircraft (Cessna Citation)	3021.75	Comments sought from DGCA on 30.05.16
191	M/s. Srijan Systems Pvt. Ltd, New Delhi 01/53/8/876/AM17/S-70/IC	09.11.16	200 nos of Capa Cartridges and 5 nos of Capa Launcher	.77	Comments sought from DGCA on 11.11.2016
192	M/s. Shri A. R. Raja Ranjan, Chennai 01/53/162/Misc/AM18/A-15/IC	12.05.17	1 Drone DJI Inspire 2 Camera	2.01	DGCA. Vide UO No. 05-13/2014-AED-Vol-III dated 14.06.2017 has informed that they have sought from the applicant.
193	M/s. Sky Wanderers Pvt. Ltd, Ahmedabad 01/53/8/1703/AM18/S-52/IC	31.08.17	One Hi Flyer- tethered helium Balloon	Nil	DGCA vide OM No. 14027/01/2016-AT-1 (pt.) dated 17.10.2017 has conveyed to the firm that permission for import of Balloon (Hi Flyer-Tethered Helium Balloons Envelope) with spares has not been received in their office. The firm is advised to submit its request as per air transport circular 2/2017, which is available on DGCA website.

194	M/s. Dataset Solutions, Hyderabad 01/53/8/2585/AM18/D-19/IC	13.09.17	Unmanned Ariel Vehicle (UAV)	9.77	DGCA vide U. O. No. 05-2/2015-AED dated 15.12.2017 has conveyed that it has issued one time NOC to Central Mine Planning & Design Institute Ltd (CMPDI) a GOI PSU to use Unmanned Aerial Vehicle (UAV) for generation of Orthophoto Mosaic DTM Contour Map and OB volume computation of opencast coal mining, projects in Amlburi, Nighai, Jayant and Dudhichua Dist singrauli Madhya Pradesh upto 30 th November 2017. DGCA has not issued any NOC to Dataset Solutions, Hyderabad. Further DGCA has informed that aircraft rules, 1937 have been amended to regulate remotely piloted aircraft system (RPAS), which is a subset of Unmanned aircraft system subsequently, a Draft Civil Aviation Requirement (CAR) on civil use of RPAS has been uploaded in DGCA website on 1 st November 2017 for public comments for 30 days The Comments received from stakeholders & individual are being examined and the CAR will be finalized and notified on DGCA website. Tell such time, the public notice mentioned above remains effective. The committee decided to close the case.
195	M/s. Elcomponics Aerob Technologies India P.Ltd, Noida 10/53/8/5110/AM18/E-13/IC	03.10.17	01 no. of Super Cam S250	54.00	Comments sought from DGCA on 26.10.2017
196	M/s. Sakura Geoinformation Software Research P. Ltd, Chennai 01/53/8/7485/AM18/S-64/IC	25.10.17	01 no. of UAV Ebee (A Ready to deploy Drone with a Modular Wingdesign)	4.93	DGCA vide U. O. No. 05-2/2015-AED dated 15.12.2017 has conveyed that the aircraft rules, 1937 have been amended to regulate remotely piloted aircraft system (RPAS), which is a subset of Unmanned aircraft system subsequently, a Draft Civil Aviation Requirement (CAR) on civil use of RPAS has been uploaded in DGCA website on 1 st November 2017 for public comments for 30 days The Comments received from stakeholders & individual are being examined and the CAR will be finalized and notified on DGCA website. Tell such time, the public notice mentioned above remains effective. The committee decided to close the case.
197	M/s. Nerve Centex Software (india)P. Ltd, Bangalore 01/53/8/8466/AM18/N-30/IC	23.11.17	01 no. of Long Range UAV/Drones DT26X Surveillance	206.09	DGCA vide U. O. No 05-2/2015-AED dated 04.01.2018 has informed that vide public notice dated 7 th October 2014, DGCA has restricted Non-Government agencies, organization or an individual from launching a civil Unmanned Aircraft System (UAS) (commonly known as drones) in Indian Airspace for any purpose whatsoever. It may be noted that Aircraft Rules, 1937 have been amended to regulate remotely piloted aircraft system (RPAS), one subset of Unmanned Aircraft System. Subsequently, a Draft

198	M/s. Indian Institute of Technology Bombay, Mumbai 01/53/8/16075/AM18/1-25/IC	03.01.18	01 No. of Dro ne	1.19	has been uploaded in DGCA website on 1 st November 2017 for public comments for 30 days. The comments received from stakeholders & individual are being examined and the CAR will be finalized and notified on DGCA website. Till such time, the public notice mentioned above will be effective. The committee decided to close the case. DGCA vide U. O. No. 05-2/2015-AED dated 30.01.2018 has conveyed that the aircraft rules, 1937 have been amended to regulate remotely piloted aircraft system (RPAS), which is a subset of Unmanned aircraft system subsequently, a Draft Civil Aviation Requirement (CAR) on civil use of RPAS has been uploaded in DGCA website on 1 st November 2017 for public comments for 30 days The Comments received from stakeholders & individual are being examined and the CAR will be finalized and notified on DGCA website. Tell such time, the public notice mentioned above remains effective. DGCA has not issued any NOC to the IIT, Bombay. The committee decided to close the case.
Part-16 Ministry of Textiles (MoT) & Jute Commissioner (Jt. Comm					
199	M/s. Sri Balaji Steels, Tiruppur 01/53/8/609/AM18/S-45/IC	14.08.17	1000000 Nos. of Used Jute Bags	72.60	Rejected as not recommended by M/o. Textiles vide OM No. 15/18/2015-Jute dated 09.02.2018
200	M/s. Pooja Polymers, Mumbai, 01/53/8/1602/AM18/IC	31.08.17	"100 MT of All Type 's of Aramid Textile Waste and 100 MT All Type's of Technical Textile Waste"	70.00	Comments received from Ministry of Textile vide OM No. 10/16/2017-R&D dated 03.01.2017 of Ministry of textiles. The Committee decided to seek technical specification of the item from the firm. The firm vide letter dated 15.2.2018 has submitted the technical specification.
201	M/s. Dipen Overseas, Anand (Gujarat) 01/53/8/6880/AM18/D-23/IC	17.10.17	6000 MT of Used Jute Bags	1125.0	Rejected as not recommended by M/o. Textiles vide OM No. 15/18/2015-Jute dated 09.02.2018.
202	M/s. Ajay Traders Anand Gujarat 01/53/8/6878/AM18/A-43/IC	03.11.17	"1000MT of Empty Used Gunny Sack and Sisal Bag for Recycle"	18.50	Rejected as not recommended by M/o. Textiles vide OM No. 15/18/2015-Jute dated 09.02.2018
203	M/s. Privi Exports P. Ltd 01/53/8/14549/AM18/P-23/IC	21.12.17	10000000 Qty of used jute bags	1308.0 0	In light of the rejections in similar cases, the committee decided to close the case.

Part-17 Department of Food & Public Distribution (D/o Food & PD)

204.	M/s. Anway India Enterprise Pvt.Ltd., New Delhi 01/53/8/152/AM18/A-9/IC	02.05.17	60 MT of Fish Lipid Oil	600.00	Department of Pharma vide OM No. 36012/03/2017-PI-Norms dated 12.07.2017 has informed that since the product to be imported does, not pertain to Pharmaceuticals or medical devices, they have no comments in the matter. The firm vide e-mail dated 11.08.2017 has forwarded the copy of Import Permit from Department of Animal Husbandry, Dairying & Fisheries. In light of the import permit, the committee observed that no import license/authorization from DGFT is required as the item under the ITC(HS) code 15042020 is freely importable. As decided in the EFC Meeting dated 21.09.17, comments have been sought from M/o Health & Family Welfare, D/o Food & PD and FSSAI on 28.09.17.D/o Food & PD has conveyed on 6.11.2017 that the item is not dealt by them. M/o H&FW and FSSAI has been reminded on 30.11.2017 and on 15.02.2018. The committee decided to examine the case on file.
205	M/s. DSM Nutritional Products India P.Ltd, Mumbai 01/53/8/15544/AM18/D-29/IC	21.12.17	2200kgs. of MEG-3 1812 TG Oil 190 KG MEF; 0.200 kgs. MEG-3 1812 TG Oil 0,1 KG BTS; 980. OF MEG-3 3626 EE LC Oil 190 KG MEF & 0.200 kgs. MEG-3 3626 EE LC Oil 0,1 KG BTS	17.59	Comments sought from P&NG 05.01.2018. The committee directed to obtain comments from M/o. Food & Public Distribution. Comments sought from D/o Food & PD
206	M/s. Sai Global, New Delhi 01/53/8/20760/AM18/S-91/IC	16.02.18	200 MT of Jasmine Rice, 50MT of Glutinous Rice	195.00	Recommended as per D/o Food OM dated 24.07.2017 and dated 11.11.2017, subject to further approval by the competent authority
207	M/s. Suresh Kumar & Co. P. Ltd, Delhi 01/53/8/19386/AM18/S-90/IC	08.02.18	50000 Kg Flora Arborio Rice 10x1kg, 40000 Rice for Sushi 10kg/Bag, 102500 kg of Thai Jasmine Rice Hom Mali , 30000 kg of Royal Umbrella	117.39	Recommended as per D/o Food OM dated 24.07.2017 and dated 11.11.2017, subject to further approval by the competent authority

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			Rice for Sushi 4x5 kg		
Part-18 Petroleum & Explosives Safety Organization (PESO)					
208	M/s. Halliburton Offshore Services Inc, Mumbai 01/53/8/13411/AM18/H-23/IC	11.12.17	Explosives	3121.82	Approved as recommended by PESO vide letter No. E-25(38)92/2016 dated 09.1.2018 and dated 23.02.2018.
RA Mumbai may issue the import authorization to the applicant for import of explosives (as per Annexure to ANF-2M) for carrying out oil exploration and perforation of oil well from USA and Germany for a CIF value of Rs. 31,21,82,650/- (USD 47,15,750) subject to the conditions mentioned in the PESO letter No. E-25(38)92/2016 dated 09.1.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
209	M/s. Safe Green Mining Technology P. Ltd, New Delhi 01/53/8/21322/AM18/S-89/IC	20.02.18	500000 Pcs. Of Autostem Generation III Safety Cartridges with one shot Controller	404.89	PESO vide letter No. E-25(38)132/2017 dated 28.02.2018 has sought information from the firm.
Part-19-PHARMA					
210	M/s. Ajanta Pharma Ltd, Mumbai 01/53/8/220/AM18/A-14/IC	15.05.17	500 Kgs. of "Chloriodomethane"	42.70	D/o Pharma vide OM No. 36012/4/2017-Pl-Norms dated 28.8.2017 has asked the firm to send the status of utilization of chloriodomethane imported along with CA certified figure regarding consumption of chloriodomethane and production of Loteprednol Etaborate for the last 3 years.
211	M/s. Bakul Pharma Pvt Ltd, Mumbai 01/53/8/2449/AM18/B-11/IC	11.10.17	20,000 Kgs. of 1, 3-Dichloropropano 1 - 2	24.32	D/o Pharma vide OM File No. 36012/06/2017-Pl-Norms dated 03.11.2017 has informed that application of the firm is not complete and in particular the details as per item 16 of Part-B of ANF-2M have not been furnished. The firm vide letter dated 1.12.2017 has submitted its reply. Conveyed to D/o. Pharma on 19.12.2017
212	M/s. Industrial Metal Powders (India) P. Ltd, Pune 01/53/8/9001/AM18/I-20/IC	07.11.17	10 Nos. (15kgs) of Tia TI RMI Titanium Powder	76.78	D/o. Pharma vide OM No. 36012/1/2017-Pl-Norms dated on 28.12.2017 has asked the firm to provide certain information
213	M/s. Farnson Pharmaceutical Gujarat Pvt. Ltd, Vododara 01/53/8/17795/AM18/F-3/IC	15.01.18	1.5kg of Acetic Anhydride	0.10	The committee noted that the item is for sample purpose, the committee decided to examine the case on file.
214	M/s Granules India Ltd, Hyderabad 01/53/8/19100/AM18/G-40/IC	02.02.18	210 MT of Acetic Anhydride	198.45	Comments sought from Pharma on 20.2.2018
215	M/s Granules India Ltd, Hyderabad 01/53/162/Misc/AM18/G-41/IC	20.02.18	1.50 Kg of Acetic Anhydride	.00015	The committee noted that the item is for sample purpose, the committee decided to examine the case on file KAVU

Part-20 Atomic Energy Regulatory Board

216	M/s. International Environment Consulting 01/53/8/933/AM17/I-36/IC	01.12.16	1.8 5MBq Cf-252 Fission Foil	5	Comments again sought form AERB on 22.01.2018
217.	M/s. International Environment Consulting 01/53/8/932/AM17/I-36/IC	01.12.16	1850 MBq(50 mCi) Ge-68 Germanium Chloride Solution	9.00	Comments again sought form AERB on 22.01.2018
218	M/s. Jasch Industries Ltd., Delhi 01/53/8/1462/AM18/J-1/IC	23.02.17	10 no. of KR 85 Beat Source 7.4 GBq (200mCi)	20.34	Comments again sought form AERB on 22.01.2018
219.	M/s. Jasch Industries Ltd., Delhi 01/53/8/1463/AM18/J-2/IC	28.03.17	5 no. of KR 85 Beta Source 7.4 GBq (200mCi)	4.72	Comments again sought form AERB on 22.01.2018
220.	M/s. Jasch Industries Ltd., Delhi 01/53/8/561/AM18/J-11/IC	01.08.17	2 Nos. AM-241, Gamma Source 37 GBq (1000McI) E64444.	8.32	Comments again sought form AERB on 22.01.2018
221.	M/s. Jasch Industries Ltd., Delhi 01/53/8/562/AM18/J-12/IC	01.08.17	21Nos. of Kr-Beta Source 7.4GBq (200mCi), AM-241 Gamma source 11.1 GBq (300mCi)C644 44, & Source 111 GBq (3000mCi) E64444	43.20	Comments again sought form AERB on 22.01.2018

PART-21 Miscellaneous

222	M/s. Saife Vetmed, Delhi 01/53/8/357/AM17/S-33/IC	12.07.16	4050 Kg of Kunafin (parasitic wasps of house and stable flies)	100.00	DAHD&F vide OM dated 06.12.16 has informed that the matter does not come under the purview of DAHD&F. DAHD&F has suggested to forward the application to Entomology Department of Ministry of Agriculture. The committee from Department of Bio-Technology
223	M/s. Mukka Sea Food Industries Pvt. Ltd, Bangalore 01/53/8/430/AM17/M-13/IC	25.07.16	500 MT of fish Oil	483.15	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division. A reminder sent to D/o Fisheries on 8.12.2017
224.	M/s. Janatha Fish Meal & Oil Products, Udupi	25.07.16	500 MT of fish	483.15	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division. A reminder sent to D/o Fisheries on 8.12.2017

	01/53/8/429/AM17/1-8/IC		Oil		25.10.2016 has forwarded the application to Fisheries Division. A reminder sent to D/o Fisheries on 08.12.2017.
225	M/s. Janatha Fish Meal & Oil Products, Udupi 01/53/8/700/AM17/1-16/IC	01.09.16	500 MT of Fish Body Oil (Crude)	561	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division. A reminder sent to D/o Fisheries on 8.12.2017
226	M/s. Insha Traders, Maharaigam(U.P) 01/53/8/680/AM17/1-25/IC	21.09.16	750 MTs of Fresh Ginger	96.79	Comments sought from Agri & Co-operation on 28.09.16 A reminder sent to D/o Agriculture, Cooperation & FW on 08.12.2017
227.	M/s. Indian Institute of Science Education and Research, Pune 01/53/8/839/AM17/1-31/IC	20.10.16	200 Tubes/ Vials of Zebrafish Lines (Fertilized eggs)	736.18	Comments sought from D/o Biotechnology on 31.10.16. A reminder sent to D/o Biotechnology on 08.12.2017
228.	M/s. Nagory Innovative Arts Pvt. Ltd., Kanpur 01/53/8/981/AM17/N-25/IC	13.12.16	864 nos of Handicraft items	11.84	Comments sought from MSME on 15.12.2016. A reminder sent to MSME on 08.12.2017
229.	M/s. SulfoZyme Agro (India) Pvt. Ltd, Jannagar 01/53/8/1102/AM17/S-82/IC	05.01.17	1000MTs of Brass Dross, 1000MTs of Zinc ash, 600MTs of Slag, Ash residues cont. copper and 300MTS of other alloys (Druid)	650.03	Comments sought from D/o Fertilizers on 25.1.2017. A reminder sent to D/o Fertilizers on 3.11.2017. D/o Fertilizer vide OM dated 01.12.2017 has informed that the items such as Brass, Ainc Ash, Slag, ash residues cont. Copper and other of copper alloys (Druid) are not under the purview of D/o Fertilizer. The committee decided to seek comments from Ministry of Steel/Ministry of Mines. M/o Steel has informed that the above item does not fall under that ministry
230	M/s. National Brain Research Centre, Manesar, Haryana 01/53/8/0137/AM18/N-6/IC	28.04.17	5 African Zika MR 766 & 5 Brazilian Zika Paraiha 2015	Rs.649	ICMR vide letter dated 12.09.2017 has furnished their comments. The applicant has accordingly been asked to respond.
231	M/s. Maa Shakti Traders, Bihar 01/53/162/MISC/AM18/M-2/IC	12.05.17	800 MTs of Fresh Ginger	160.0	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 15.05.17 A reminder sent to D/o Agriculture, Cooperation and FW on 08.12.2017
232.	M/s. Nagory Innovative Arts Pvt. Ltd, Kanpur 01/53/8/251/AM18/N-6/IC	18.05.17	Handicraft items (as per ANF-2M)	11.84	Rejected as not recommended by MoEF&CC(WL) vide OM No. 3-16/2018/WL dated 05.02.2018.
233	M/s. K.K. Traders, Amritsar 01/53/8/468/AM18/K-9/IC	07.07.17	2500 Kgs. of Castor SAC (Castorurn) Grade 1& Grade 2	395.61	DIPP vide OM No. 9/50/2017-TSW/116 dated 08.08.2017 has suggested to consult Ministry of AYUSH in the matter. Comments sought from AYUSH on 30.8.2017 & 12.12.2017

234	M/s. Naresh International, Delhi 01/53/8/4584/AM18/N-28/IC	03.10.17	15.500 kg. of Sandalwood (Indonesia)	9.93	MOEF&CC vide OM No. 5-62/2017-SU dated 29.12.2017 had sought information from the firm the firm vide letter dated 08.01.2018 furnished the information which had been forwarded to MOEF&CC
235	M/s. Deol World Book Company, New Delhi 01/53/8/3731/AM18/D-21/IC	16.10.17	250,000 Kgs of old printed books	37.80	Approved as recommended by M/o. HRD vide OM No. 11-2/2018-BP dated 13.02.2018
CLA New Delhi may issue the import authorization to the applicant for import of 2,50,000 Kgs of old printed books for book promotion activity from UK for a CIF value of Rs 37,80,000/- (USD 45,000) subject to the conditions mentioned in the by M/o. HRD vide OM No. 11-2/2018-BP dated 13.02.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi					
236	M/s. Softgel Healthcare P. Ltd, 01/53/8/9480/AM18/S-68/IC	09.11.17	76000 Kgs. of Salmon Oil Blend 60% Salmon Oil and 40% Fish Oil (Fish Body Oil Refined)	637.5	Comments sought from D/o. Agriculture, Corp& Farmers Welfare on 23.11.2017
237	M/s. Electronics Cor. Of India Ltd, New Delhi 01/53/8/18383/AM18/E-19/IC	31.01.18	3 nos. of RCIED Portable Jammer Model : EC-SPJE-400	133.33	Approved as recommended by Cabinet Secretariat vide U. O. No. 11/21/2016-SS dated 20.02.2018
RA Hyderabad may issue the import authorization to the applicant for import of 3 nos. of RCIED Portable Jammers (20-2500 MHz) Model: EC-SPJE-400 from Bulgaria for supply to Directorate General, National Security Guard for a CIF value of Rs 1,33,33,500/- (Euro 1,71,600) subject to the conditions mentioned in the Cabinet Secretariat U.O.No.11/21/2016-SS dated 20.02.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad					
Import of Gold & Silver Dore					
238	M/s. Abans Jewels P. Ltd, Mumbai 01/53/8/18726/AM18/A-67/IC	01.02.18	10 MT of Gold (Dore) Bars	247299.0	The firm has neither submitted the application fee nor submitted the proof of application fee submitted to the RA/copy of application submitted to RA. The committee decided to defer the case for want of above documents.
239	M/s. Zaveri & Co. P. Ltd, Ahmedabad 01/53/8/20866/AM18/Z-3/IC	16.02.18	10 MT Gold (Dore) Bars Purity : UPTO 95%	251103.6	The firm has submitted the copy of Udyog Aadhar Memorandum from DIC Udhham Singh Nagar, copy of DIC Acknowledgment Part II from DIC Udhham Singh Nagar. The firm has consent to operate from SPCB valid upto 31.03.2018. The firm has imported 2232 Kgs out of 3500 Kgs allowed by last import license. The committee decided to approve 5 MT of gold dore.
240	M/s. OMGL Refinery LLP, Jaipur 01/53/8/20864/AM18/O-4/IC	16.02.18	10 MT of Gold Dore Bar	247299.0	The applicant has only imported 2473 Kgs out of 10,000 Kgs allocated to them. Their license has been revalidated upto 04.04.2018. The committee deferred the case considering that the firm is yet to import & utilize substantial quantity of the last authorization.

241	M/s. Khandwala Enterprise P. Ltd, Ahmedabad 01/53/8/20614/AM18/K-17/IC	16.02.18	10000kgs of Gold Dore Bars	321667. 7	The firm has submitted copy of DIC Acknowledgment part II for manufacturing & refining of precious metals. The firm has consent to operate from SPCB valid upto 31.03.2020. The firm has imported 6476 Kgs out of 10 MT allowed by last import license. The committee decided to approve 5 MT of gold dore.
242	M/s. Sunanda Polymers, New Delhi 01/53/8/20878/AM18/S-92/IC	19.02.18	8000kgs of Gold Dore Bars	218738. 6	The firm has submitted copy of DIC certificate from DIC Solan. The firm has consent to operate from SPCB valid upto 31.03.2020. The firm has imported 1300 Kgs out of 2 MTs allowed by last import license. The committee decided to approve 5 MT of gold dore.

5. The meeting ended with vote of thanks to the chair.

ASB